

12/7/88

Hon. Atty Genl - Am.
Hon. G.S. Sharma - Jm

Heard.
Shi K.C. Sinha takes notice
on behalf of the respondents
He may file reply to
show cause as to why
the petition be not
admitted within a month.
As far as the request
for interim relief is
concerned, the same is
rejected. The copies of
paper books meant for
the respondents be given to
Shi K.C. Sinha.

Jm.

Am.

Am.
12-8-88

This case has become
expensive as the transcript
only has been carried out.
Not pressed.

1 B Adm

2/12/91.